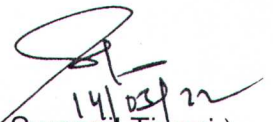


File No : 06/CESTAT/Statement/2011-CR
Customs, Excise & Service Tax Appellate Tribunal
West Block – 2 R. K. Puram, New Delhi – 66

Dated : 14/03/2022

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/03/2022 is circulated for information.


(Swapnil Tiwari)
Assistant Registrar

Copy to :-

Computer Section – for uploading on the website.

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNALMonthly statement of E-Hearing Matters for the month of Feb, 2022

S. No.	Bench	No. of Applications Received	No. of Appeals Listed	No. of Appeals Disposed	Remarks
1	DELHI	35	1047	127	33 order reserved
2	MUMBAI	0	0	0	
3	KOLKATA	27	63	81	07 Order Reserved
4	CHENNAI	0	0	0	
5	BANGALORE	8	169	54	36 Misc./Stay applications are also disposed.
6	AHMEDABAD	15	757	143	
7	ALLAHABAD	4	0	0	
8	CHANDIGARH	2	2	7	
9	Hyderabad	3	2	4	

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.03.2022.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBD.	ALLBD	CHD	HYD
1993	0	0	0	0	0	0	0	0	2
2000	0	1	0	0	0	0	0	0	0
2001	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	1	1	0	0	0
2003	0	0	0	0	2	0	0	0	7
2004	6	5	0	0	0	0	0	0	4
2005	4	1	0	0	0	1	0	0	0
2006	15	15	0	0	0	5	0	0	0
2007	3	17	0	0	2	5	1	4	5
2008	5	33	0	0	15	2	3	7	3
2009	44	64	142	0	98	32	14	14	35
2010	45	12	196	7	467	81	14	67	16
2011	22	29	531	65	487	149	16	207	60
2012	52	416	407	88	672	461	63	292	381
2013	94	695	488	610	691	946	45	437	298
2014	143	999	574	934	959	952	73	541	370
2015	164	966	551	1180	929	941	113	447	273
2016	245	1636	952	1167	1113	1024	101	353	475
2017	506	1595	842	1109	1019	818	113	532	560
2018	1253	2032	2298	1482	1037	1098	232	960	516
2019	1333	2138	1679	1074	398	1964	292	614	333
2020	872	1372	589	448	246	822	490	371	340
2021	2225	2393	965	684	821	1022	748	431	615
2022	888	472	96	82	91	111	39	59	9
TOTAL	7919	14891	10310	8930	9048	10435	2357	5336	4302

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of February, 2022				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	7257	781	119	7919
MUMBAI	14754	261	124	14891
KOLKATA	10344	47	81	10310
CHENNAI	8945	36	51	8930
BANGALORE	9027	75	54	9048
AHMEDABAD	10524	54	143	10435
ALLAHABAD	2335	39	17	2357
CHANDIGARH	5316	27	7	5336
HYDERABAD	4299	7	4	4302
TOTAL	72801	1327	600	73528

MONTHLY STATEMENT FOR THE MONTH OF FEBRUARY 2022 AS ON 01/03/2022

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES				
	EXCISE	CUSTO	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL
DELHI	952	2952	3266	87	7257	0	22	706	46	5	779	0	1	0	1	0	2	0	0	0	0	0	0
MUMBAI	3883	6133	4738	0	14754	0	15	114	69	0	198	0	31	43	0	0	74	0	0	0	0	0	0
KOLKATA	3809	2730	3805	0	10344	405	5	18	23	0	46	5	1	0	0	0	1	0	0	0	0	0	0
CHENNAI	1851	3496	3598	0	8945	22	8	14	14	0	36	4	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	2095	1663	5269	0	9027	6	7	5	63	0	75	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	4739	2962	2823	0	10524	27	17	17	20	0	54	1	0	0	0	0	0	0	0	0	0	0	0
ALLAHABAD	618	800	917	0	2335	75	1	16	22	0	39	8	0	0	0	0	0	0	0	0	0	0	0
CHANDIGARH	2228	986	2102	0	5316	0	8	2	17	0	27	0	0	0	0	0	0	0	0	0	0	0	0
HYDERABAD	1129	985	2185	0	4299	11	1	4	2	0	7	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL	21304	22707	28703	87	72801	546	84	896	276	5	1261	18	33	43	1	0	77	0	0	0	0	0	0

1 Sanctioned strength of the Members is 33 and working strength is 16 as on 01.03.2022

2 Figures may be considered as tentative and subjected to further verification.

3 Members on leave during the month of February , 2022 for 21 days as under. (Details shown on the basis of leave applications submitted by the Members as were available in the Administration Section, CESTAT, New Delhi.)

Note :

1 Hon'ble Justice Shri Dilip Gupta, President	Nil	11	Sh. P. Dinesha Member(Judicial)	3
2 Sh. Ashok Jindal, Member(Judicial)	Nil	12	Sh. Ajay Sharma Member(Judicial)	Nil
3 Sh. Anil Choudhary, Member (Judicial)	3	13	Ms. Rachna Gupta Member(Judicial)	Nil
4 Sh. S. K. Mohanty, Member (Judicial)	Nil	14	Mr.Sanjiv Srivastava Member (Technical)	Nil
5 Sh. Ramesh Nair, Member (Judicial)	Nil	15	Dr. Suvendu Kumar Pati, Member(Judicial)	12
6 Ms. Sulekha Beevi C.S., Member(Judicial)	Nil	16	Mr. P. Anjani Kumar, Member(Technical)	Nil
7 Sh. P. K. Choudhary, Member (Judicial)	Nil			
8 Sh. Raju, Member(Technical)	2			
9 Sh. C.J. Mathews, Member(Technical)	1			
10 Sh. P. Venkata Subba Rao Member (Tech)	Nil			

TRANSFERED TO OTHER BENCHES							DISPOSAL						CLOSING BALANCE					
STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY
							64	12	42	1	119	0	911	3646	3271	91	7919	0
0	0	0	0	0	0	0	65	22	37	0	124	0	3864	6268	4759	0	14891	0
0	0	0	11	0	11	0	26	19	36	0	81	0	3789	2729	3792	0	10310	410
0	0	0	0	0	0	0	12	29	10	0	51	0	1847	3481	3602	0	8930	26
0	0	0	0	0	0	0	10	15	29	0	54	4	2092	1653	5303	0	9048	2
0	0	0	0	0	0	0	29	101	13	0	143	0	4727	2878	2830	0	10435	28
0	0	0	0	0	0	0	2	8	7	0	17	1	617	808	932	0	2357	75
0	0	0	0	0	0	0	1	1	5	0	7	0	2235	987	2114	0	5336	0
0	0	0	0	0	0	0	0	3	1	0	4	0	1130	986	2186	0	4302	11
0	0	0	0	0	0	0	209	210	180	1	600	5	21212	23436	28789	91	73528	552
0	0	0	11	0	11	0												

(Swapnil Tiwari)
Assistant Registrar.